

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION No. 1017
TO BE ANSWERED ON FRIDAY, THE 22nd JULY, 2016
31, ASHADHA, 1938 (SAKA)**

USE OF TECHNOLOGY BY IT OFFICIALS

1017. SHRI D.K. SURESH:

Will the Minister of **FINANCE** be pleased to state:

- (a) whether Income Tax officials make use of information technology effectively in their functioning, if so, the details thereof;
- (b) whether digitization is at very slow pace in the Income Tax Department and if so, the reasons therefor, and
- (c) The effective steps taken or proposed to be taken to ensure maximum digitization of income tax department?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)**

(a) The Income-tax Department has leveraged technology to develop responsive, efficient, effective & transparent tax administration.

The important area of such initiatives includes :-

- (i) Allotment of Permanent Account Number [PAN] and Tax (Deduction & Collection) Account Number [TAN].
- (ii) Facility for payment of Taxes online and through ATMs of designated banks,
- (iii) e-filing of Income-tax Returns with facility of e-verification.
- (iv) Processing of returns at Centralised Processing Centre-Income Tax Return (CPC-ITR), Bangalore.
- (v) Processing of TDS statements in CPC-TDS.
- (vi) Online Generation of Annual Tax Credit Statement (Form 26AS).
- (vii) Credit of Refunds upto a threshold directly in bank account of taxpayers.
- (viii) Computer aided selection of cases for scrutiny (CASS) based on data collected by the Department.
- (ix) Non filer monitoring system based on data of high value transactions, to widen the tax net.
- (x) e-Sahayog : To provide an online mechanism to resolve mismatches in Income-tax returns without requiring taxpayers to attend the Income-tax office.
- (xi) e-assessment : E-Assessment project aims to usher in paperless environment while carrying out regular assessment of scrutiny cases selected under CASS. On pilot basis, it has been implemented in select non-corporate charges of 7 major cities.
- (xii) Maintenance of national website www.incometaxindia.gov.in which is a rich repository for the benefit of Departmental personnel & taxpayer.

(b) The digitization process of Income Tax Department is an ongoing process.

(c) Various Modules of Income Tax Business Application (ITBA) and Project Insight (Data Warehousing & Business Intelligence) are at various stages of implementation.